

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-518**  
IB-215/ND/2020

**IN THE MATTER OF:**

Mayfair Biotech Pvt. Ltd.

....Applicant

V/s

Good Value Chemicals Pvt. Ltd.

....Respondent

**SECTION**

U/s 9 IBC

**Order delivered on 11.03.2021**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

:

For the Respondent

: Adv. Sanyam Jain

**ORDER**

Ld. Counsel for respondent appeared and submitted that he has filed the reply today. Whereas, Ld. Counsel for petitioner submitted that the Annexures are not legible. Respondent is directed to serve the legible copy of the Annexures to the Petitioner's Counsel. One week time is granted to file the rejoinder, if any. List the matter on **20.04.2021**.

Sd/-

**(K.K. VOHRA)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**